

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 82 of 2020**

**&**

**I.A No. 1344 of 2020**

**IN THE MATTER OF:**

**Baby Mathew & Anr.**

**...Appellants**

**Vs.**

**Mar Jacob Thoomkuzhy & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Mansumyer Singh and Mr. Prince Jose,  
Advocates.**

**For Respondents: Mr. K S Ravichandran (PCS), Ms. S. Manjula  
Devi, Advocate for R- 5 to 10.**

**With**

**Company Appeal (AT) No. 98 of 2020**

**IN THE MATTER OF:**

**Biju George & Ors.**

**...Appellants**

**Vs.**

**Jeevan Telecasting Corporation Ltd & Ors.**

**...Respondents**

**Present:**

**For Appellants: Ms. S. Manjula Devi, Advocate.  
Mr. K S Ravichandran (PCS).**

**For Respondents: Mr. Mansumyer Singh and Mr. Prince Jose,  
Advocates for R-1 & 6.**

**ORDER**

**(Through Virtual Mode)**

**13.01.2021:** Since Mr. K Manoj Menon the Learned Counsel appearing for R-1 to 4 in Company Appeal (AT) No. 82 of 2020 & I.A No. 1344 of 2020 and appearing for R- 2 to 5 in Company Appeal (AT) No.98 of 2020 is inconvenienced to appear today before this Tribunal, the matter is adjourned to **18<sup>th</sup> January, 2021**, at 10.30 AM.

**[Justice Venugopal M.]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn